

Item-25

M. A. 2677/2002 in
M. A. 2678/2002
O. A. 2383/2002

10.2.2003

Present: None for the applicant

Shri H.K.Gangwani, counsel for the respondents

M. A. 2677, 2678/2002

Learned counsel for the respondents states that this M.A. has become infructuous. Dismissed.

(Govindan S. Tampi)
Member (A)


(V.S. Aggarwal)
Chairman.

/dkm/